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NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SINGLE BENCH

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.727/9/HDB/2019
NAME OF THE COMPANY	Siby Mining and Infrastructure Pvt Ltd
NAME OF THE PETITIONER(S)	Sandvik Asia Pvt Ltd
NAME OF THE RESPONDENT(S)	Siby Mining and Infrastructure Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
D. Narendra Naik	Adv	9849387366	
Vikram C. Puttagiri	Adv	9160876539	Vikram

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for operational creditor is present.

Counsel for corporate debtor is also present.

Junior counsel for Raja Srivastava, appeared on behalf of corporate debtor and informed that Senior Counsel will file vakalat for corporate debtor.

For vakalat as well reply/counter list it on 18.02.2020.


Member(Judicial)

Pavani